

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 152 OF 2015
APPEAL NO. 241 OF 2017 &
APPEAL NO. 05 OF 2018**

Dated: 27th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Punjab State Transmission Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan
Mr. Pulkit Agrawal

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Anna Malhotra for R-1 (For A.No. 05 of 18)

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **17.01.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Js/kt